

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.08.2022 (MONDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2611 of 2022 in Comp. App. (AT) (Ins) No. 350 of 2020	Alok Sharma Vs. I P Construction Pvt. Ltd. Through Resolution Professional	Varsha Banerjee	Kunal Godhwani Pathik Choudhury

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 133 of 2022	3A Capital Pvt. Ltd. Vs. Prag Bosimi Synthetics Ltd. & Ors.	Rajeev K. Pandey	
3.	Competition App. (AT) No. 34 of 2022	Toyfort Vs. Competition Commission of India	Shlok Chandra	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 772 of 2021 & I.A. No. 144 of 2022	Asit Kumar Jana Vs. Shanivi Construction Pvt. Ltd. & Anr.	Manisha Chaudhary	Sameer Rastogi Sabhya Jain-R1
5.	Comp. App. (AT) (Ins) No. 876 of 2021	Karun Sharma & Ors. Vs. Gulshan Kumar Gupta	Jitender Chaudhary	Gulshan Kr. Gupta Sanjeev Kataria-R1 Tarun Raj Arora-R2 Jyoti Arora-R3
6.	Competition. App. (AT) No. 12 of 2021	Prem Prakash Vs. Competition Commission of India & Anr.	Harpreet Singh Gupta	Vikas Chopra Neeraj Kumar Ashish Arora-R2
7.	Restoration Application No. 3 of 2022 in Comp. App. (AT) (Ins) No. 1128 of 2019	Oyster Steel and Iron Pvt. Ltd. Vs. SMW Metal Pvt. Ltd.	Tuhin Jain	

For Hearing

8.	Comp. App. (AT) (Ins) No. 425 of 2021	Sanjay Jain Vs. Nilesh Sharma Resolution Professional for Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Nilesh Sharma-R1 Milan Singh Negi Varsha Banerjee-RP
9.	Comp. App. (AT) (Ins) No. 681 of 2021	Kamlesh Bhavaral Jain & Anr. Vs. Abhishek Nagori & Anr.	Kumar Sumit	Mukund P Unny-R1
10.	Comp. App. (AT) (Ins) No. 739 of 2021	Jangsher Singh Choudhary Vs. Ram Kripal Singh Construction Pvt. Ltd.	Saloni Nagoria	Sameer Rastogi
11.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
12.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. With	KartikNagarkatti	Avinash Sharma (R- CCI)
13.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	MaliniSud	Avinash Sharma (R- CCI)
14.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. With	MaliniSud	Avinash Sharma (R- CCI)
15.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India &Ors. With	MaliniSud	Avinash Sharma (R- CCI)
16.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. With	Aditi Sharma	Avinash Sharma (R- CCI)
17.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. With	Sameer Abhyankar	Avinash Sharma (R- CCI)

18.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
19.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With	Malini Sud	Avinash Sharma (R-1)
20.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
21.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. With	Malini Sud	Avinash Sharma (R-1)
22.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
23.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
24.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. With	Sameer Abhyankar	Avinash Sharma (R-1)
25.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar